

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-60/2006/4871_/A

From :- Shri Saptarshi Garg ,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ratnadip Bhattacharjee,
Special Judge NDPS Court,
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the ¹⁶ 19 July, 2022.

Sub:- **Casual Leave.**

Ref:- No. Spl/J/NDPS/89 dated 05.07.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.07.2022 along with station leave permission from 10.07.2022 to 17.07.2022**, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-60/2006/4872/ dated , 19-07-2022

Copy to.

1. The Project Manager, Gauhati High Court.

[Signature]
JT.REGISTRAR (VIGILANCE)

[Signature]